

Listed on : . .2014
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.4888 OF 2014

WITH

CRIMINAL MISCELLANEOUS PETITION NO.13121 & 13122 OF 2014

(Application for exemption from filing certified copy of impugned Judgment/order and exemption from filed official translation)

SHIMLA ... Petitioner(s)
VERSUS
MANGHEY RAM AND ORS. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.06.2014 when the Court was pleased to pass the following order:

" Permission to file the special leave petition
is granted.
Issue notice."

It is submitted that pursuant to the order quoted above show cause notice to all the respondents has yet to be issued.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 10th day of July, 2014.

COPY TO:

1. Mr. Deeptakirti Verma, Advocate

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ASSISTANT REGISTRAR

ASSISTANT REGISTRAR